

**Annexure-A**

<b>S. No</b>	<b>Subject</b>	<b>Status of the complaint</b>
1	Complaint of corruption in IFFCO ref. received from Sh. Nishikant Dubey, MP (LS) through CVC.	Complaint has been forwarded to CBI, ED for investigation. Report is awaited.
2	RCs against Shri Mahesh Mittal, Director M/s Narmada Extension, Indore, against RCF- Complaint received from CVC pertaining to filing of chargesheet by CBI against Sh. Mahesh Mittal and recommendation of RDA by CBI against officials of RCF.	Case in under investigation in consultation with CVC and CVO, RCF.
3.	Irregularities in NFL's contract for production of Urea and Ammonia. Ref. received from CVC.	Report has been sent to CVC and advice of the Commission is awaited.
4.	Complaint against Sh. Jaiveer Srivastava, Ex-CMD, FACT raising several matters such as promotions of officers in FACT, travel bills of CMD, missappropriation of funds for transportatio, manipulation of application sent to PESB, appointment of consutants etc – Received from Sh. T.N.Unnikrishnan	Report has been sent to CVC and advice of the Commission is awaited.
5.	Complaint against official of FACT pertaining to appointment of COO/FEDO- Received from Sh. T.N. Unnikrishnan.	Report has been sent to CVC and advice of the Commission is awaited.
6.	Complaint against official of FACT pertaining to appointment of CEO/FRBL – Received from Sh. T.N. Unnikrishnan.	Case in under investigation in consultation with CVO, FACT.
7.	Complaint against officials of FAGMIL-Reg. recruitment post 2010 in FAGMIL received from Sh. Harish, Jodhpur.	Case in under investigation in consultation with CVO, FAGMIL.
8.	Complaint regarding tender for allotment of Kullu & Hamirpur out agencies in r/o NFL- Received from Director Traffic , Railway Board.	Case in under investigation in Department.
9.	Complaint against Sh. I. Vijaykumar, Ex-CMD, MFL-Received from CVC pertaining to appointment of Sh. Rajat Sharma, Contract Labour in MFL.	Case in under investigation in consultation with CVC and CVO, MFL.
10.	Corruption and Irregularities in tenders for inviting bids for the ROM Gypsum in four mines in FAGMIL- Received from M/s Raj Gypsum Udyog Jaipur (Rajasthan.)	Charge Sheet has been issued to Sh. S.K Das, Ex CMD vide Memorandum dated 27.11.2017.
11.	Procurement of phosphoric Acid by MFL- Ref. received from CVO,MFL	Case in under investigation in consultation with CVO, MFL.

12.	Self contained note forwarded by CBI to this department regarding violations of tender norms while awarding civil engineering works in FACT and other another related to irregularities in appointment of consultant in FEDO.	Case in under investigation in consultation with CMD, FACT.
13.	Complaint against Ex-CMD, NFL and other officials of NFL raising several allegations such as irregularities in AGM Meeting in NFL, procurement of HDPE bags by NFL, promotons etc.: Ref. received from CVC	All allegations have been closed in consultation with CVC except allegation pertaining to the procurement of HDPE bags which has been referred to CBI for detailed investigation . Report from CBI is awaited.
14.	Procurment of SSP on long term basis from M/S Devyani Phosphates Pvt. Ltd.by RCF.	Case in under investigation in consultation with CVC and CVO, RCF.
15.	Complaint against MFL officers in the matter of procurement of Oil Compressors-Ref received from CVO,MFL	CBI has filed Charge sheet in the Special court, Chennai. Copy of chargesheet furnished by CBI had been sent to the CVC on 22.11.2017 to seek its further advice in the matter which is awaited.
16.	Complaint under public interest disclosure per whistle Blower Policy MFL regarding procurment of Primary Reformer Tubes in MFL- Regarding.	CBI has registered FIR in the matter. Report from CBI is awaited.
17.	Complaint against Sh. D. SundraShekran, GM, MFL-regarding tinkering of various tenders such as labour contract, plant upkeep and management, bagging contract in order to suit certain parties.	Charge Sheet has been issued to Dr. I. Vijayakumar Ex-CMD, MFL.
18.	Regarding purchase of Import DAP/NPK by RCF from Zuari Agro-Chemicals Ltd.(ZACL)- Explanation sought by Hon'ble MOS(I/C),C&F)	Report has been sent to CVC for 1 <sup>st</sup> stage advice. Advice of the CVC is awaited.
19.	Appointment of wholesale dealers in NFL	Chargehseet for Major Penalty Proceedings has been served to Sh. P K Kaul, then Dir.(Mktg.), NFL. The penalty to be imposed on then CMD, NFL is under consideration of Department.
20.	Complaint against Sh. P.S. Ghalot, MD,IPL- Ref. from CVC	Case in under investigation in consultation with CVC.

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